

Annexure - 6

Name of the Corporate Debtor: Panache Exports Private Limited
 Date of commencement of Liquidation: 23rd September 2022
 List of stakeholders as on: 23rd September 2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Paravati Industrial Premises Co-Op Society Ltd	-	8,50,791	8,50,791	Unsecured	-	-	-	0.14%	-	-	-	-	Claims have been admitted in accordance with Regulation 12(2)(c) of the Liquidation Process Regulations which provides that where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 of the Code.
	Total		8,50,791	8,50,791					0.14%			0	0	